

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No: Estt/HC/2017/ 565

Date: 15/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Anil Meena S/o Shri Madan Lal Meena, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 15.11.2017 (A/N).

By Order,


15.11.2017

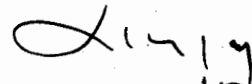
REGISTRAR [ADMN.]

No: I/A(iii)(a)(1)82/2016 Part-I/ 2480

Date: 15/11/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Anil Meena S/o Shri Madan Lal Meena, resident of Road No. 17, Village-Akeda Dungar, Post-Akhepura, Tehsil-Amer, Jaipur-302013.
8. Personal file.


15.11.2017

REGISTRAR [ADMN.]